



राष्ट्रीय हरित अधिकरण  
प्रधान न्यायपीठ, नई दिल्ली  
NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
New Delhi

**NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

File No. : NGT/PB/Pr./CB/93/2014/662  
Dated : 12<sup>th</sup> May, 2014

**ORDER**

WHEREAS, in exercise of powers conferred by sub-section (3) of Section 4 of the National Green Tribunal Act, 2010 (19<sup>th</sup> of 2010), the Central Government has specified Delhi (Principal Place) as the ordinary place of sitting of the National Green Tribunal, Northern Zone Bench which shall exercise jurisdiction in the area/territorial jurisdiction of Uttar Pradesh, Uttrakhand, Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, National capital Territory of Delhi and Union Territory of Chandigarh vide Notification No. S.O. 1908 (E) dated 17.08.2011.

WHEREAS, in exercise of powers conferred under Clause (d) of sub-section (4) of Section 4 of the National Green Tribunal Act, 2010 read with Rule 3, Rule 4 & Rule 6 of the National Green Tribunal (Practices and Procedure) Rules, 2011, the Chairperson, National Green Tribunal may direct to have sitting of the National Green Tribunal at any place, other than the place at which it ordinary sits, falling within its jurisdiction, and may prescribe circuit procedure in that regard.

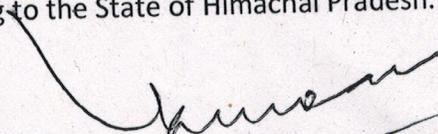
Whereas, the Circuit Bench of the NGT Northern Zone Bench (PB) was constituted to hold its sitting at Shimla on 29<sup>th</sup> & 30<sup>th</sup> May, 2014 as under:-

Hon'ble Mr. Justice Swatanter Kumar	Chairperson
Hon'ble Mr. Justice M.S. Nambiar	Judicial Member
Hon'ble Dr. D. K. Agrawal	Expert Member
Hon'ble (Prof.) Dr. P.C. Mishra	Expert Member

Now, pursuant to the above Rules/orders/provision and other enabling powers, it is hereby directed to reconstitute the said Circuit Bench as under:-

Hon'ble Mr. Justice Swatanter Kumar	Chairperson
Hon'ble Mr. Justice M.S. Nambiar	Judicial Member
Hon'ble Dr. D. K. Agrawal	Expert Member
Hon'ble Prof. A.R. Yousuf	Expert Member

which will hold its sitting at Shimla (Old Building, High Court of Himachal Pradesh at Shimla) on 29<sup>th</sup> & 30<sup>th</sup> May, 2014 to hear and deal with the cases relating to the State of Himachal Pradesh.

  
Chairperson  
National Green Tribunal